ଓଡ଼ିଶା ଭାସ୍କର
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ରାଜ୍ୟ ଖବର

ବୋଲଗଡ଼ (ଭାସ୍କର ନ୍ୟୁଜ): ବୋଲଗଡ଼ ବ୍ଲକ ଅଂଚଳରେ ୧୨ଘଣ୍ଟିଆ ଓଡିଶା ବନ୍ଦ ଡାକରାର ଆଂଶିକ ସଫଳ ହୋଇଛି। କଂଗ୍ରେସ ନେତୃତ୍ୱାଧୀନ 'ଇଣ୍ଡି' ମେଣ୍ଟ ପକ୍ଷରୁ ଅକ୍ଟୋବର ୮ ଓଡିଶା ବନ୍ଦ ଡାକରା ଦିଆଯାଇ ଥିଲା।ଏହି ପରିପ୍ରେକ୍ଷୀରେ ସମସ୍ତ ସରକାରୀ କାର୍ଯ୍ୟାଳୟ,ବେସରକାରୀ ଅନୁଷ୍ଠାନ ଓ ପ୍ରତିଷ୍ଠାନ ଆଦି ସ୍ୱାଭାବିକ ଭାବେ କାର୍ଯ୍ୟ ଚାଲୁ ରହିଥିଲା। ତେବେ ଆମ୍ବୁଲାନ୍ସ,କ୍ଷୀରଗାଡି ଭଳି ଜରୁରୀକାଳୀନ ଯାନବାହାନ ଚଳାଚଳ କରୁଥିବା ବେଳେ ଅନ୍ୟ ସାଧାରଣ ମୋଟର ଯାନବାହାନ ଆଦି ଚଳାଚଳରୁ ବିରତି ରହିଥିଲା।ସେହିପରି ଦୋକାନ ବଜାର ଗୁଡିକ ସ୍ୱଭାବିକ ଭାବେ ଖୋଲା ରହିଥିଲା। ସିଇସି ଜ୍ଞାନେଶ କୁମାରଙ୍କ ବହିଷ୍କାର ଓ ଗିରଫଦାରୀ,ଏସ.ଆଇ.ଆର. ପ୍ରତ୍ୟାହାର ସହିତ ଭୋଟ ଚୋରି ଓ ପ୍ରଥମ ଶ୍ରେଣୀରୁ ଅଷ୍ଟମ ଶ୍ରେଣୀ ପର୍ଯ୍ୟନ୍ତ ପାଠ୍ୟ ପୁସ୍ତକରେ ୧୭୪୧ଟି ଗୁରୁତର ଏବଂ ଲଜ୍ଜ୍ୟା ଜନକ ଭୁଲ ଛପା ଯିବା ସହ ନୂତନ ପାଠ୍ୟ ପୁସ୍ତକ ଜରିଆରେ ଅବୈଜ୍ଞାନିକ ସମ୍ବିଧାନ ବିରୋଧୀ, ସାମ୍ପ୍ରଦାୟିକ ବିଷୟ ବସ୍ତୁକୁ ପାଠ୍ୟକ୍ରମରେ ଅନ୍ତର୍ଭୁକ୍ତ ଇତ୍ୟାଦି ପାଇଁ ରାଜ୍ୟ ଶିକ୍ଷାମନ୍ତ୍ରୀଙ୍କ ଇସ୍ତଫା ଦାବି କରିଥିଲେ। ସେହିପରି ବନ୍ୟା ବିପତ୍ତି ଓ ସରକାରୀ ଉଦାସୀନତା ଆଦି ମୁଖ୍ୟ ପ୍ରସଙ୍ଗକୁ ନେଇ କର୍ମୀମାନେ ଗର୍ଜନ କରିଥିଲେ। ଏହି ବନ୍ଦ ଡାକରାରେ କଂଗ୍ରେସ ପକ୍ଷରୁ ବ୍ଲକ ସଭାପତି ରମାକାନ୍ତ ପଟ୍ଟନାୟକଙ୍କ ନେତୃତ୍ୱରେ ପ୍ରାକ୍ତନ ସଭାପତି ଗଦାଧର ଚମ୍ପତି,ଆରିଫୁଦ୍ଦିନ ଖାଁନ, ସର୍ବେଶ୍ୱର ମାର୍ଥା,ରଘୁନାଥ ସାହୁ,ଅଶୋକ ରାଉତରାୟ,ଯୁବ କଂଗ୍ରେସର ନିରଞ୍ଜନ ସାମନ୍ତରାୟ,ପ୍ରଶାନ୍ତ ପରିଡା,ଲଛମନ ବରାଡ଼ ଓ ଶେଖ ସୌକତ ଅଲ୍ଲି ପ୍ରମୁଖଙ୍କ ସମେତ ଭାରତୀୟ କମ୍ୟୁନିଷ୍ଟ ପାର୍ଟି ପକ୍ଷରୁ ଜିଲ୍ଲା ସମ୍ପାଦକ ଅମୀୟ ପଟ୍ଟନାୟକଙ୍କ ନେତୃତ୍ୱରେ ବିନୋଦ ବରାଡ଼, ବସନ୍ତ ସେଠୀ, ଦିବାକର ପରମଗୁରୁ,ଗଗନ ନାୟକ, ପ୍ରଶାନ୍ତ ସାହୁ,ବିଜୟ ପ୍ରଧାନ ପ୍ରମୁଖ ଓଡିଶା ବନ୍ଦ ଡାକରାରେ ସାମିଲ ହୋଇଥିଲେ।

ପ୍ରଥମ ପୃଷ୍ଠାର ଅବଶିଷ୍ଟାଂଶ

ଆନେ କାର୍ସନଙ୍କୁ...

ଭାଷାର ଶବ୍ଦର ଗଭୀର ଅନୁସନ୍ଧାନ ଏବଂ ନୂତନ ଅର୍ଥ ଆବିଷ୍କାର କରିବା ପାଇଁ ଜଣେ କବିଙ୍କ ପ୍ରୟାସର ମିଶ୍ରଣ ଉପରେ ଆଧାରିତ। କାର୍ସନ୍ ନିଜେ ବ୍ୟୁତ୍ପତ୍ତିକୁ ତାଙ୍କ ଲେଖାର ଆରମ୍ଭ ବିନ୍ଦୁ ଭାବରେ ବର୍ଣ୍ଣନା କରିଛନ୍ତି। କାର୍ସନ୍ ଶାସ୍ତ୍ରୀୟ ଗ୍ରୀକ୍ ସାହିତ୍ୟକୁ ମଧ୍ୟ ଅନୁବାଦ କରିଛନ୍ତି । ତାଙ୍କର ପ୍ରମୁଖ କୃତିଗୁଡ଼ିକ ମଧ୍ୟରେ ଇରୋସ୍ ଦି ବିଟରସ୍ୱିଟ୍ (୧୯୮୬), ଗ୍ଲାସ୍, ଆଇରୋନି ଆଣ୍ଡ୍ ଗଡ୍ (୧୯୯୫), ଅଟୋବାୟୋଗ୍ରାଫି ଅଫ୍ ରେଡ୍: ଏ ନୋଭେଲ୍ ଇନ୍ ଭର୍ସ (୧୯୯୮), ଦି ବିଉଟି ଅଫ୍ ଦି ହଜବ୍ୟାଣ୍ଡ (୨୦୦୧), ନକ୍ସ (୨୦୧୦), ଫ୍ଲୋଟ୍ (୨୦୧୬) ଏବଂ ରଙ୍ଗ୍ ନର୍ମା (୨୦୨୪) ରହିଛି । ନୋବେଲ୍ କମିଟି ଅନୁଯାୟୀ, କାର୍ସନ୍ ଶାସ୍ତ୍ରୀୟ ଏବଂ ଆଧୁନିକ ସାହିତ୍ୟକୁ ପୃଥକ ରଖିବା ପରିବର୍ତ୍ତେ ସେମାନଙ୍କ ମଧ୍ୟରେ ଏକ ସଂଳାପ ସ୍ଥାପନ କରିଥିଲେ। ସେ କବିତା, ଛୋଟ ଗଳ୍ପ, ପ୍ରବନ୍ଧ, ଅନୁବାଦ ଏବଂ ଅନ୍ୟାନ୍ୟ କଳାତ୍ମକ ଧାରାଗୁଡ଼ିକର ସୀମାକୁ ଅଭିନବ ଉପାୟରେ ବ୍ୟବହାର କରିଥିଲେ । ତାଙ୍କ ଲେଖା ସମସାମୟିକ ସାହିତ୍ୟ ପାଇଁ ନୂତନ ରୂପ ଖୋଲିଥିଲା । ତାଙ୍କର ପ୍ରସିଦ୍ଧ କୃତି 'ଅଟୋବାୟୋଗ୍ରାଫି ଅଫ୍ ରେଡ୍: ଏ ନୋଭେଲ୍ ଇନ୍ ଭର୍ସ'ରେ ସେ ପ୍ରାଚୀନ ଗ୍ରୀକ୍ କବି ଷ୍ଟେସିକୋରସଙ୍କ ଏକ ପୌରାଣିକ ଚରିତ୍ରକୁ ଆଧୁନିକ ପରିପ୍ରେକ୍ଷୀରେ ପୁନଃକଳ୍ପନା କରିଥିଲେ । ଆନେ କାର୍ସନଙ୍କ ଆଉ ଏକ ଅବିସ୍ମରଣୀୟ କୃତି ହେଉଛି 'ନକ୍ସ' । ୨୦୧୦ରେ ପ୍ରକାଶିତ ଏହି ପୁସ୍ତକ ତାଙ୍କ ଭାଇ ମାଇକେଲଙ୍କ ସ୍ମୃତିରେ ଲେଖିଥିଲେ ।

ମୌସୁମୀ ପ୍ରତ୍ୟାବର୍ତ୍ତନ...

ତେବେ ଆସନ୍ତା ୨ରୁ ୩ ଦିନ ମଧ୍ୟରେ ବର୍ଷାର ସମ୍ଭାବନା ଥିବାରୁ ତାପମାତ୍ରା ୨ରୁ ୩ ଡିଗ୍ରୀ ହ୍ରାସ ପାଇବ ବୋଲି ଆଶା କରାଯାଉଛି। ପାଣିପାଗ ବିଭାଗର ପୂର୍ବାନୁମାନ ଅନୁଯାୟୀ ଆସନ୍ତା ୩ ଦିନ ରାଜ୍ୟର ଅନେକ ସ୍ଥାନରେ ଝଡ଼ବର୍ଷା ସହ ବଜ୍ରପାତ ହେବାର ସମ୍ଭାବନା ରହିଛି। ବାଲେଶ୍ୱର, ଭଦ୍ରକ, ମୟୂରଭଞ୍ଜ, ଯାଜପୁର, ସୁନ୍ଦରଗଡ଼, କେନ୍ଦୁଝର, ଜଗତସିଂହପୁର, କଟକ, କେନ୍ଦ୍ରାପଡ଼ା, ଢେଙ୍କାନାଳ, ଅନୁଗୋଳ, ଦେବଗଡ଼, ସମ୍ବଲପୁର, ଝାରସୁଗୁଡ଼ା, ସୋନପୁର, ବଲାଙ୍ଗୀର, ନୂଆପଡ଼ା ଓ ବରଗଡ଼ ଜିଲ୍ଲାର କିଛି ସ୍ଥାନରେ ଝଡ଼ବର୍ଷା ସହ ବଜ୍ରପାତର ସମ୍ଭାବନା ଥିବା ନେଇ ପାଣିପାଗ ବିଭାଗ ପୂର୍ବାନୁମାନ କରିଛି। ଆସନ୍ତା ଶୁକ୍ରବାର ପର୍ଯ୍ୟନ୍ତ ପାଗ ମେଘୁଆ ରହିବା ସହ ହାଲୁକାରୁ ମଧ୍ୟମ ଧରଣର ବର୍ଷା ହେବାର ଆକଳନ କରାଯାଇଛି। ସେହିପରି କେତେକ ସ୍ଥାନରେ ପ୍ରବଳ ବର୍ଷାର ଆଶଙ୍କା ରହିଛି।

ଚକ,ଅଖ...

କରିଥିଲେ। ସେହିପରି ପୁରୀ ରେଳଷ୍ଟେସନରେ ମଧ୍ୟ ବିକ୍ଷୋଭ ପ୍ରଦର୍ଶନ କରାଯାଇଥିଲା। ଆନ୍ଦୋଳନକାରୀମାନେ ରେଳଷ୍ଟେସନ ଭିତରକୁ ପଶିବା ପାଇଁ ଉଦ୍ୟମ କରୁଥିବାବେଳେ ରେଳବାଇ ପୋଲିସ ସହ ବିକ୍ଷୋଭକାରୀଙ୍କ ମୁହାଁମୁହିଁ ହୋଇଥିଲା। କୋରାପୁଟରେ ମଧ୍ୟ ବନ୍ଦ ଡାକରାର ପ୍ରଭାବ ଦେଖିବାକୁ ମିଳିଥିଲା। ମୋଟାମୋଟି ଗାଡ଼ି ଚଳାଚଳ ସଂପୂର୍ଣ୍ଣଭାବେ ଠପ୍ ହୋଇପଡ଼ିଥିଲା। ଜରୁରିକାଳୀନ ସେବାକୁ ବାଦ୍ ଦେଲେ ସମସ୍ତ ଦୋକାନବଜାର ଓ ଗାଡ଼ି ମୋଟର ଅଧିକାଂଶ ସ୍ଥାନରେ ବନ୍ଦ ରହିଥିଲା। ଟ୍ରିନସିଟିରେ ମଧ୍ୟ ବନ୍ଦ ପାଳନବେଳେ ପୋଲିସ ୧୦୦ରୁ ଅଧିକ ବିକ୍ଷୋଭକାରୀଙ୍କୁ ଅଟକ ରଖିଥିଲା। ପୋଲିସ ପ୍ରଶାସନ ପକ୍ଷରୁ ବ୍ୟାପକ ସୁରକ୍ଷା ବ୍ୟବସ୍ଥା ଗ୍ରହଣ କରାଯାଇଥିଲା। ଭୁବନେଶ୍ୱରରେ ୧୮ ପ୍ଲାଟୁନ ଓ କଟକରେ ୧୪ ପ୍ଲାଟୁନ ପୋଲିସ ଫୋର୍ସ ମୁତୟନ କରାଯାଇଥିଲା। ତେବେ ପୋଲିସ ପକ୍ଷରୁ ରେଳ ଓ ଜାତୀୟ ରାଜପଥରେ ସ୍ୱାଭାବିକ ଯାତାୟାତ ପାଇଁ ବ୍ୟାପକ ବନ୍ଦୋବସ୍ତ କରାଯାଇଥିଲା।

ଆଜି କଲେଜ...

ପରେ କଲେଜ ନିର୍ବାଚନକୁ ସ୍ଥଗିତ ରଖାଯାଇଛି। କଲେଜକୁ ସାଇନ-ଏ-ଡାଏ ଘୋଷଣା କରାଯାଇଛି। ଅଧ୍ୟକ୍ଷଙ୍କ ସରକାରୀ ବାସଭବନ ସମ୍ମୁଖ ଓ ବଏଜ ହଷ୍ଟେଲ ପରିସରରେ ୨ଟି ବୋମାମାଡ଼ ହୋଇଥିବା ଜଣାପଡ଼ିଛି। ଅଧ୍ୟକ୍ଷଙ୍କ ବାସଭବନ ଫାଟକ ନିକଟରୁ ଅଫୁଟା ବୋମା ମଧ୍ୟ ଜବତ କରାଯାଇଛି। ଏହି ଘଟଣା ସଂପୃକ୍ତ ଅଞ୍ଚଳରେ ଆଲୋଡ଼ନ ସୃଷ୍ଟି କରିଥିବାବେଳେ ପୋଲିସ ତଦନ୍ତ ଆରମ୍ଭ କରିଛି।

ଆରପାରିରେ...

ପୁରସ୍କାର ସହ ଶ୍ରେଷ୍ଠ ଅଭିନେତା, ଶ୍ରେଷ୍ଠ ସହଅଭିନେତା, ଶ୍ରେଷ୍ଠ ଖଳନାୟକ, ଏହି ତିନୋଟି ବର୍ଗରେ ପୁରସ୍କାର ଜିତିଥିଲେ। ଏହି ତିନୋଟି ବର୍ଗରେ ପୁରସ୍କାର ଜିତିବାରେ ସେ ପ୍ରଥମ ଭାରତୀୟ ଅଭିନେତା। ୧୯୮୯ରେ ପରିନ୍ଦା ଚଳଚ୍ଚିତ୍ର ପାଇଁ ଜାତୀୟ ଚଳଚ୍ଚିତ୍ର ପୁରସ୍କାରରେ ସମ୍ମାନିତ ହୋଇଥିଲେ। କ୍ରାନ୍ତିବୀର ଏବଂ ଅଗ୍ନିସାକ୍ଷୀ ଚଳଚ୍ଚିତ୍ରରେ ଦମ୍‌ଦାର ଅଭିନୟ ପାଇଁ ୩ ଥର ଜାତୀୟ ପୁରସ୍କାର ଲାଭ କରିଥିଲେ। ତାଙ୍କର ଅବିସ୍ମରଣୀୟ ଚଳଚ୍ଚିତ୍ର ମଧ୍ୟରେ 'ପ୍ରହାର' ରହିଛି। ଯାହାର ନିର୍ଦ୍ଦେଶନା ସେ ନିଜେ ଦେଇଥିଲେ। ତେବେ ମୃତ୍ୟୁ ପୂର୍ବରୁ ସେ ତାଙ୍କ ଫ୍ୟାନ୍ ମାନଙ୍କୁ ଅନେକ କଥା କହିଥିଲେ। ସେ କହିଥିଲେ, ନିଶ୍ଚୟ ମୃତ୍ୟୁ ଦିନେ ଆସିବ। ଏଥିପାଇଁ ସେ ପ୍ରସ୍ତୁତ ରହିଛନ୍ତି। ତାଙ୍କ ଶରୀରକୁ ଦାହ ପାଇଁ ୧୨ ଖଣ୍ଡ କାଠର ଆବଶ୍ୟକତା ରହିଛି। ସେଥିପାଇଁ ସେ କାଠ ରଖିସାରିଛନ୍ତି ବୋଲି ପ୍ରକାଶ କରିବା ସହ କହିଥିଲେ ଯେ ତାଙ୍କ ମରଶରୀରକୁ ଓଦା କାଠରେ ପୋଡ଼ିବ ନାହିଁ। ତାଙ୍କ ଦେହାନ୍ତରେ କେହି ନ କାନ୍ଦିବାକୁ ମଧ୍ୟ ସେ ଅନୁରୋଧ କରିଥିଲେ। ନାନା ଏକାଧିକ ଦେଶାତ୍ମବୋଧକ ଚଳଚ୍ଚିତ୍ରରେ ଜୀବନ୍ତ ଅଭିନୟନ କରି ନିଜର ପରାକାଷ୍ଠା ପ୍ରତିପାଦିତ କରିଥିଲେ। ସେ ନିଜ ଆୟର ୯୦ ପ୍ରତିଶତ ଲୋକଙ୍କ ପାଇଁ ଖର୍ଚ୍ଚ କରୁଥିଲେ। ଏପରିକି ୨୫୦ ଗାଁକୁ ପୋଷ୍ୟ ଗ୍ରାମ ଭାବେ ଗ୍ରହଣ କରିଥିଲେ। ଅଭିନୟ ଦୁନିଆରେ ସ୍ୱତନ୍ତ୍ର ଛାପ ଛାଡ଼ି ଯାଇଥିବା ନାନାଙ୍କ ବିୟୋଗରେ ବଲିଉଡ୍ ସମେତ ବିଭିନ୍ନ ମହଲରେ ଗଭୀର ଶୋକର ଛାୟା ଖେଳିଯାଇଛି। ତାଙ୍କ ବିୟୋଗରେ ପ୍ରଧାନମନ୍ତ୍ରୀ ନରେନ୍ଦ୍ର ମୋଦୀଙ୍କ ସମେତ ବହୁ ବିଶିଷ୍ଟ ବ୍ୟକ୍ତି ଗଭୀର ଶୋକ ପ୍ରକାଶ କରିଛନ୍ତି।

ଜିଲା ପରିଷଦ୍ କାର୍ଯ୍ୟାଳୟ, ଜାମତାଡ଼ା
Email Id: zilaparishad_jamtara@yahoo.com
ନିବିଦା ରଦ୍ଦୀକରଣ ସୂଚନା
ଏତଦ୍ ଦ୍ୱାରା ସୂଚିତ କିୟା ଜାତା ହୈ କି ଇସ କାର୍ଯାଲୟ କେ ଅଲ୍ପକାଲୀନ ଈ0–ନିବିଦା ଆମଂତ୍ରଣ ସୂଚନା ସଂ0–ZILA/PARISHAD/JAMTARA/08/2026-27, PR-389916 Rural Development (26-27)D କୋ ଅପରିହାୟ କାରଣବଶ ରଦ୍ଦ କିୟା ଜାତା ହୈ ।
ହ0/–
ଜିଲା ଅଭିୟଂତା
ଜିଲା ପରିଷଦ୍, ଜାମତାଡ଼ା ।
PR 391314 Rural Development(26-27)D

ଝାରଖଣ୍ଡ ସରକାର
ପଥ ନିର୍ମାଣ ବିଭାଗ, ପଥ ପ୍ରମଣ୍ଡଳ, ଗିରିଡୀହ
ଈ–ପ୍ରୋକ୍ୟୋରମେଂଟ ସୂଚନା
(ପ୍ରଥମ ନିବିଦା ଆମଂତ୍ରଣ ସୂଚନା)
ଈ–ନିବିଦା ପ୍ରସଂଗ ସଂ० :– RCD/GIRIDIH/1241/2026-27
ଦିନାଂକ :– 08.10.2026

1.	କାର୍ଯ୍ୟ କା ନାମ	ବରଗଂଡା ଚୌକ ସେ କଂଲେଜ ମୋଡ଼ ଭାୟା ପାବର ହାଉସ ପଥ (କୁଲ ଲମ୍ବାଈ – 2.715 କି0ମୀ0) କେ ଚୌଡ଼ୀକରଣ ଏବଂ ମଜବୁତୀକରଣ/ ପୁନର୍ନିର୍ମାଣ କାର୍ଯ୍ୟ (ଭୂ–ଅର୍ଜନ, Utility Shifting, R&R ଏବଂ Plantation ସହିତ) ବର୍ଷ 2026–27
2.	ପ୍ରାକ୍କଳିତ ରାଶି (ରୂପୟେ ମେଁ)	ରୂ0 13,64,81,386.00 (ତେରହ କରୋଡ଼ ଚୌସଠ ଲାଖ ଏକାସୀ ହଜାର ତୀନ ସୌ ଛିୟାସୀ ରୂପୟେ ମାତ୍ର)
3.	କାର୍ଯ୍ୟ ସମାପ୍ତି କୀ ଅବଧି	03 (ତୀନ) ମାହ
4.	ନିବିଦା ପ୍ରାପ୍ତି କୀ ଅଂତିମ ତିଥି ଏବଂ ସମୟ	02.11.2026 12:00 ବଜେ ଦିନ ତକ
5.	ବେବସାଇଟ ପର ନିବିଦା ପ୍ରକାଶିତ ହୋନେ କୀ ତିଥି ଏବଂ ସମୟ	10.10.2026 10:30 ବଜେ ପୂର୍ବାହ୍ନ
6.	ନିବିଦା ଆମଂତ୍ରିତ କରନେ ବାଲେ କା ନାମ ଏବଂ ପତା	କାର୍ଯ୍ୟପାଳକ ଅଭିୟଂତା କା କାର୍ଯାଲୟ, ପଥ ନିର୍ମାଣ ବିଭାଗ, ପଥ ପ୍ରମଣ୍ଡଳ, ଗିରିଡୀହ।
7.	ପ୍ରୋକ୍ୟୋରମେଂଟ ପଦାଧିକାରୀ କା ସମ୍ପର୍କ ନଂ०	06532 – 227054
8.	ଈ–ପ୍ରୋକ୍ୟୋରମେଟ ସେଲ କା ହେଲ୍ପ ଲାଇନ ନଂ०	0651 – 2401010

ଅତିରିକ୍ତ ଜାନକାରୀ କେ ଲିଏ ବେବସାଇଟ ପର ଦେଖେଁ :– http://jharkhandtenders.gov.in
ହ०/–
କାର୍ଯ୍ୟପାଳକ ଅଭିୟଂତା,
ପଥ ନିର୍ମାଣ ବିଭାଗ, ପଥ ପ୍ରମଣ୍ଡଳ, ଗିରିଡୀହ।
PR.NO.391382 Road(26-27):D

ଫର୍ମ -ଏ
ସର୍ବସାଧାରଣ ଘୋଷଣା
(ଇନସଲଭାନ୍ସି ଆଣ୍ଡ ବ୍ୟାଙ୍କରପ୍ସି ବୋର୍ଡ ଅଫ୍ ଇଣ୍ଡିଆ (ଇନସଲଭାନ୍ସି ରିଜୋଲ୍ୟୁସନ ଫର କର୍ପୋରେଟ୍ ପର୍ସନ୍) ରେଗୁଲେସନ୍, ୨୦୧୬, ରେଗୁଲେସନର ୬ ଅଧୀନରେ))
ମେସର୍ସ ଅଧିକାର ମାଇକ୍ରୋଫାଇନାନ୍ସ ପ୍ରାଇଭେଟ ଲିମିଟେଡ୍ ଋଣଗ୍ରହୀତାଙ୍କ ଧ୍ୟାନ ଆକର୍ଷଣ ନିମନ୍ତେ
ପ୍ରାସଙ୍ଗିକ ବିବରଣୀ

୧.	କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତାଙ୍କ ନାମ	ମେସର୍ସ ଅଧିକାର ମାଇକ୍ରୋଫାଇନାନ୍ସ ପ୍ରାଇଭେଟ ଲିମିଟେଡ୍
୨.	କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତାଙ୍କ ଇନକର୍ପୋରେସନ ତାରିଖ	୦୪.୦୪.୧୯୯୭
୩.	ଅଧିକାରୀ ଯାହା ଅଧୀନରେ କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତା ଇନକର୍ପୋରେଟେଡ୍/ପଞ୍ଜିକୃତ ହୋଇଛନ୍ତି	ରେଜିଷ୍ଟର ଅଫ୍ କମ୍ପାନିଜ୍, କଟକ
୪.	କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତାଙ୍କ କର୍ପୋରେଟ୍ ଆଇଡିଣ୍ଟି ନମ୍ବର/ଲିମିଟେଡ୍ ଲାଏବିଲିଟି ଆଇଡେଣ୍ଟିଫିକେସନ ନଂ	ୟୁ୬୫୯୨୩୩ଓଆର୧୯୯୭ପିଟିସି୦୧୦୪୫୨
୫.	କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତାଙ୍କ ପଞ୍ଜିକୃତ କାର୍ଯ୍ୟାଳୟ ଏବଂ ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟର ଠିକଣା (ଯଦି ଥାଏ)	ପ୍ଲଟ ନଂ ୭୭/୧୮୦/୯୭୦, ସୁବୁଦ୍ଧିପୁର, ଚମାଖୋ, ଭୁବନେଶ୍ୱର-୭୫୨୦୫୪, ଓଡ଼ିଶା
୬.	କର୍ପୋରେଟ୍ ଋଣଗ୍ରହୀତାଙ୍କ କ୍ଷେତ୍ରରେ ଇନସଲଭାନ୍ସି କମେନ୍‌ସମେଣ୍ଟ ତାରିଖ	୦୬.୧୦.୨୦୨୬
୭.	ଇନସଲଭାନ୍ସି ରିଜୋଲ୍ୟୁସନ ପ୍ରୋସେସ୍ ବନ୍ଦ କରିବାର ଆକଳନ ତାରିଖ	୦୪.୦୪.୨୦୨୭
୮.	ଇଣ୍ଟରିମ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲ ଭାବେ କାର୍ଯ୍ୟ କରୁଥିବା ଇନସଲଭାନ୍ସି ପ୍ରଫେସନାଲଙ୍କ ନାମ ଓ ପଞ୍ଜିକରଣ ନମ୍ବର	ମେସର୍ସ ଏଫିକାକ୍ସ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲ୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ଆଇବିବିଆଇ/ଆଇପିଇ-୦୧୫୩/ଆଇପିଏ-୩/୨୦୨୩-୨୪/୫୦୦୬୩
୯.	ବୋର୍ଡରେ ପଞ୍ଜିକୃତ ହୋଇଥିବା ଅନୁସାରେ ଇଣ୍ଟରିମ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲଙ୍କ ଠିକଣା ଓ ଇ-ମେଲ୍	ଆଇବିବିଆଇ ପଞ୍ଜିକୃତ ଠିକଣା: ୟୁନିଟ୍ ନଂ ୧୪, ପ୍ରଥମ ମହଲା, ଈଶ୍ୱର କଲୋନୀ, ଭାମାଶାହ ମାର୍ଗ, ନୂଆଦିଲ୍ଲୀ-୧୧୦୦୦୯, ଆଇବିବିଆଇ ପଞ୍ଜିକୃତ ଇ-ମେଲ ଆଇଡି: md@efficaxindia.com
୧୦.	ଇଣ୍ଟରିମ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲଙ୍କ ସହ ଯୋଗାଯୋଗ କରିବା ପାଇଁ ବ୍ୟବହାର ହେବାକୁ ଥିବା ଠିକଣା ଓ ଇ-ମେଲ୍	ଯୋଗାଯୋଗ ଠିକଣା: ରାହେଜା ଭିଷ୍ଟାଜ ଇଲାଇଟ୍ , ଟାୱାର-ଏବ୍, ଫ୍ଲାଟ୍ ନଂ ୧୧୦୪, ଫ୍ଲୋର ନଂ-୧୨୭ଏ, ଆଇଡିଏ ନାଚାରାମ, ଉପଳମଣ୍ଡଳ, ନଚରାମ ଗାଁ, ହାଇଦ୍ରାବାଦ, ତେଲଙ୍ଗାନା-୫୦୦୦୭୬ ପ୍ରୋସେସ୍ ଇ-ମେଲ୍ ଆଇଡି- cirp_adhikarmicrofinance@efficaxindia.com
୧୧.	ଦାବି ଦାଖଲ କରିବାର ଶେଷ ତାରିଖ	୨୦.୧୦.୨୦୨୬
୧୨.	ଅନ୍ତରୀଣ ସମାଧାନ ବୃତ୍ତିଗତଙ୍କ ଦ୍ୱାରା ନିର୍ଦ୍ଧିଷ୍ଟ ଧାରା ୨୧ର ଉପ-ଧାରା (୬ଏ) ର ଧାରା (ବି) ଅନୁଯାୟୀ ଋଣଦାତାଙ୍କ ଶ୍ରେଣୀ, ଯଦି କିଛି ଥାଏ,	ଆବଶ୍ୟକ ନାହିଁ
୧୩.	ଏକ ଶ୍ରେଣୀରେ ଋଣଦାତାଙ୍କ ପ୍ରାଧିକୃତ ପ୍ରତିନିଧି ଭାବରେ କାର୍ଯ୍ୟ କରିବା ପାଇଁ ଚିହ୍ନଟ ହୋଇଥିବା ଦେବାଳିଆ ବୃତ୍ତିଗତଙ୍କ ନାମ (ପ୍ରତ୍ୟେକ ଶ୍ରେଣୀ ପାଇଁ ତିନୋଟି ନାମ)	ଆବଶ୍ୟକ ନାହିଁ
୧୪.	(କ) ପ୍ରାସଙ୍ଗିକ ଫର୍ମ ଏବଂ (ଖ) ପ୍ରାଧିକୃତ ପ୍ରତିନିଧିଙ୍କ ବିବରଣୀ ଏଠାରେ ଉପଲବ୍ଧ:	(କ) ୱେବ୍ ଲିଙ୍କ୍: https://ibbi.gov.in./en/home/downloads (ଖ) ନାହିଁ

ଏତଦ୍ୱାରା ନୋଟିସ ମାଧ୍ୟମରେ ଜଣାଇ ଦିଆଯାଉଛି ଯେ ନ୍ୟାସନାଲ କମ୍ପାନୀ ଲ ଟ୍ରିବ୍ୟୁନାଲ, କଟକ ବେଞ୍ଚ, ମେସର୍ସ ଅଧିକାର ମାଇକ୍ରୋଫାଇନାନ୍ସ ପ୍ରାଇଭେଟ ଲିମିଟେଡ୍ ଇନସଲଭାନ୍ସି ରିଜୋଲ୍ୟୁସନ ପ୍ରୋସେସ ଆରମ୍ଭ କରିବାକୁ ୦୬.୧୦.୨୦୨୬ରେ ନିର୍ଦ୍ଦେଶ ଦେଇଛନ୍ତି ।
ମେସର୍ସ ଅଧିକାର ମାଇକ୍ରୋଫାଇନାନ୍ସ ପ୍ରାଇଭେଟ ଲିମିଟେଡର କ୍ରେଡିଟରମାନଙ୍କୁ ଯୋଗାଯୋଗ କରାଯାଇ ସେମାନଙ୍କ ଦାବି ପ୍ରମାଣ ସହ ୨୦.୧୦.୨୦୨୬ରେ କିମ୍ବା ଏହା ପୂର୍ବରୁ ଇଣ୍ଟରିମ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲଙ୍କ ନିକଟରେ ଉପରେ ୧୦ନମ୍ବର ପଏଣ୍ଟରେ ଦର୍ଶାଯାଇଥିବା ଠିକଣାରେ ପହଞ୍ଚାଇବାକୁ ଜୁହାଯାଇଥିଲା ।
ଆର୍ଥିକ ଋଣଗ୍ରହୀତା ତାଙ୍କ ଦାବି ଓ ପ୍ରମାଣ କେବଳ ଇଲେକ୍ଟ୍ରୋନିକ୍ସ ମାଧ୍ୟମରେ ଦାଖଲ କରନ୍ତୁ । ଅନ୍ୟ ସମସ୍ତ କ୍ରେଡିଟରମାନେ ବ୍ୟକ୍ତିଗତ ଭାବେ, ପୋଷ୍ଟ ମାଧ୍ୟମରେ କିମ୍ବା ଇଲେକ୍ଟ୍ରୋନିକ୍ସ ମାଧ୍ୟମରେ ସେମାନଙ୍କ ଦାବି ଓ ପ୍ରମାଣ ଦାଖଲ କରନ୍ତୁ ।
ମିଥ୍ୟା ଏବଂ ମିସ୍‌ଲିଡିଂ ପ୍ରମାଣ ଦାଖଲ କଲେ ଜରିମାନା କରାଯାଇପାରେ ।
ଆଜପି ଚକ୍ରଲା ସାନିଧ୍ୟ
ମେସର୍ସ ଏଫିକାକ୍ସ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲ୍ସ ପ୍ରାଇଭେଟ ଲିମିଟେଡର ପ୍ରାଧିକୃତ ଅଧିକାରୀ
ଇଣ୍ଟରିମ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲ
ତାରିଖ : ୦୯-୧୦-୨୦୨୬
ସ୍ଥାନ : ହାଇଦ୍ରାବାଦ
ମେସର୍ସ ଅଧିକାର ମାଇକ୍ରୋଫାଇନାନ୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ପାଇଁ
ଆଇବିବିଆଇ ପଞ୍ଜିକୃତ ନଂ- ଆଇବିପିଆଇ/ଆଇପିଇ-୦୧୫୩/ଆଇପିଏ-୩/୨୦୨୩-୨୪/୫୦୦୬୩
ଆଇବିବିଆଇ ପଞ୍ଜିକୃତ ଠିକଣା: ୟୁନିଟ୍ ନଂ ୧୪, ପ୍ରଥମ ମହଲା, ଈଶ୍ୱର କଲୋନୀ, ଭାମାଶାହ ମାର୍ଗ, ନୂଆଦିଲ୍ଲୀ-୧୧୦୦୦୯
ଏଏଫଏ ୩୧.୧୨.୨୦୬ ପର୍ଯ୍ୟନ୍ତ ବୈଧ
ଯୋଗାଯୋଗ ଠିକଣା: ରାହେଜା ଭିଷ୍ଟାଜ ଏଲାଇଟ୍, ଟାୱାର-ଏବ୍, ଫ୍ଲାଟ ନଂ ୧୧୦୪, ଫ୍ଲୋର ନଂ ୧୨୭ ଏ, ଆଇଡିଏ ନାଚାରାମ, ଉପଲ ମଣ୍ଡଳ, ନାଚାରାମ ଗାଁ, ହାଇଦ୍ରାବାଦ, ତେଲଙ୍ଗାନା-୫୦୦୦୭

ADITYA BIRLA CAPITAL
HOME LOANS

Regd Office: Indian Rayon Compound, Veraval, Gujarat - 362 266 I [T) +91 2243567100 I (Toll free) 1800 270 7000 I CIN: U65922GJ2009PLC083779 I homefinance.adityabirlacapital.com
Branch Office- Aditya Birla Housing Finance Limited, Plot No 7 & 8 , 3Rd Floor, Broadway Heights ,Cuttack – Puri Road, Jharpada , Bhubaneswar , Khudra, Odisha- 751006

APPENDIX IV
[See Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002]
Possession Notice (for Immovable Property)

Whereas the undersigned being the authorized officer of **Aditya Birla Housing Finance Limited** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 had issued a **Demand notice dated 16.07.2026 calling upon the borrowers PRASANTA KUMAR ROUTRAY, PRATAP KUMAR ROUTARAYA & SANGRAM KUMAR ROUTRAY mentioned in the notice being of Rs. 11,10,620.54/- (Rupees Eleven Lacs Ten Thousand Six Hundred Twenty and Fifty Four Paise Only)** within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of the powers conferred on him/her under Section 13(4) of the said Act. read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 **on this 07th day of October of the year, 2026.**

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Aditya Birla Housing Finance Limited for an amount of Rs. 11,10,620.54/- (Rupees Eleven Lacs Ten Thousand Six Hundred Twenty and Fifty Four Paise Only)** interest thereon. Borrowers attention is invited to the provisions of Sub-section 8 of Section 13 of the Act., in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

All That Piece And Parcel Of The Property Situated Within The District Of Puri , Sr – Satyabadi , Tahasil - Satyabadi , (Sakhigopal) No.481, Ps- Satyabadi No 110 , Mouza – Sriramachandapur Under Hal Khata No – 1795/252, Hal Plot No - 5739 Area Ac.0.090 Dec & Plot No – 5740 Area Ac.0.0.100 Dec In Total Ac.0.190 Dec ,Corresponds To Sabak Khata No 272, Sabak Plot No – 5739 Area Ac.0.090 Dec & Plot No . 5740 Area Ac.0.100 Dec In Total Ac.0.190 Dec. **The Boundaries Of The Said Property Are As Specified Below:** North – Amara Routray, South – Amara Routray, East – River, West – Road.

Date: 07.10.2026 **Authorised Officer**
Place: BHUBANESHWAR **Aditya Birla Housing Finance Limited**

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. ADHIKAR MICROFINANCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	**M/s. Adhikar Microfinance Private Limited**
2.	Date of incorporation of corporate debtor	04-04-1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Cuttack
4.	Corporate Identity No. of corporate debtor	U65923OR1997PTC010452
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-77/180/970, Subudhipur, Tomando, Bhubaneswar – 752054, Orissa
6.	Insolvency commencement date in respect of corporate debtor	06-10-2026
7.	Estimated date of closure of insolvency resolution process	04-04-2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	M/s. Efficax Resolution Professionals Private Limited **IBBI Registration No:** IBBI/IPE-0153/IPA-3/2023-2024/50063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**IBBI Reg. Address:** Unit No. 14, First Floor Ishwar Colony, Bhamashah Marg, New Delhi – 110009. **IBBI Reg.** Email ID: md@efficaxindia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Raheja Vistas Elite, Tower – H, Flat No. 1104, Plot No.127A, IDA Nacharam, Uppal Mandal, Nacharam Village, Hyderabad, Telangana – 500076. Process E-mail id: cirp_adhikarmicrofinance@efficaxindia.com
11.	Last date for submission of claims	20-10-2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the **National Company Law Tribunal, Cuttack Bench** has ordered the commencement of a corporate insolvency resolution process of the **M/s. Adhikar Microfinance Private Limited** vide order dated 06-10-2026.

The creditors of **M/s. Adhikar Microfinance Private Limited** are hereby called upon to submit their claims with proof on or before **20-10-2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

IP Chakrala Sannidhi
Authorized Signatory of
M/s. Efficax Resolution Professionals Private Limited
Interim Resolution Professional

Date: 09-10-2026
Place: Hyderabad

For M/s. Adhikar Microfinance Private Limited
IBBI registration no: IBBI/IPE-0153/IPA-3/2023-24/50063
IBBI registered address: Unit No. 14, First Floor Ishwar Colony, Bhamashah Marg, New Delhi – 110009.
AFA Valid up to- 31-12-2026
Correspondence address: Raheja Vistas Elite, Tower-H, Flat no: 1104, Plot no. 127 A, IDA Nacharam, Uppal Mandal, Nacharam Village, Hyderabad, Telangana- 500076.
Process e-mail: cirp_adhikarmicrofinance@efficaxindia.com
Ph.no: 9701255861

यूनियन बैंक ऑफ इंडिया Union Bank of India
भारत सरकार का उपक्रम A Government of India Undertaking

ASSET RECOVERY BRANCH, CUTTACK

STATIONED AT - Zonal Office, M-14, Housing Board Colony, Baramunda, Bhubaneswar - 751003, Odisha
Phone.: 7381017792, 7077983072

E-AUCTION SALE NOTICE

APPENDIX - IV - A [See Proviso to rule 8 (6)] Sale Notice for Sale of Immovable Properties

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 .

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the Possession (Symbolic/Physical) of which has been taken by the **Authorised Officer** of **Union Bank of India (Erstwhile Corporation Bank and Andhra Bank), ARB Cuttack ,** (Secured Creditor), will be sold on "**As is where is**" "**As is what is**" and "**whatever there is** " on **28.10.2026** (Date of Sale) for recovery of dues as mentioned here under to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s) . The Reserve Price and Earnest Money Deposit are also mentioned hereunder .

Sl. No.	Name & Address of the Borrowers / Guarantors	Details of the Property to be Auctioned	Reserve Price / EMD / Bid Increment	Amount Dues
1.	**Borrower: M/s Gupta Pharmaceutical Agency,** (Represented by its Partners), **Partners/Guarantors/Legal heirs of Late Rajendra Prasad Gupta: (1) Sri Prateek Kumar Gupta,** S/o: Late Sanjay Kumar Gupta, (Legal heir of Late Rajendra Prasad Gupta), **(2)Sri Deepak Kumar Gupta,** S/o: Late Sanjay Kumar Gupta, (Legal heir of Late Rajendra Prasad Gupta), **(3) Mrs Sanjita Gupta,** W/o: Late Sanjay Kumar Gupta, (Legal heir of Late Rajendra Prasad Gupta), **(4) Sri Sailesh Kumar Gupta**, S/o: Late Rajendra Prasad Gupta . **Legal heirs of Late Sandeep Kumar Gupta / Partner/Guarantor/ Mortgagor: (1) Smt Anita Gupta,** W/o: Late Sandeep Kumar Gupta, **(2) Miss Isha Gupta,** D/o: Late Sandeep Kumar Gupta & Smt Anita Gupta, all are address at Gopabandhu Chhak, Near Railway Crossing, Jajpur Road, Dist: Jajpur, Pin- 755019 .	EMD of Land & Building at plot no. 1706/ 1907, Khata No. 494, Mouza: Bhatia, PO/ PS: Jajpur road, Tehsil/SRO: Jajpur, Dist: Jajpur, Odisha with an extent of Ac. 0.06 dec. belonging to **Late Rajendra Prasad Gupta** represented by his **legal heirs: Mr Sanjay Kumar Gupta (S/o: Late Rajendra Prasad Gupta), Mr Sailesh Kumar Gupta (S/o: Late Rajendra Prasad Gupta), Smt Anita Gupta, W/o & legal heir of Late Sandeep Kumar Gupta & Miss Isha Gupta, D/o & legal heir of Late Sandeep Kumar Gupta,** Bounded by: North: Plot No: 1823, South: Municipality road, East: Plot No 1824, West: Plot No 1707 & 1708 **.**	**Rs.60,21,000/- / Rs.6,02,100/- / Rs.60,210/-**	**Rs.1,02,12,055/-** as on **30.06.2026 +** further interest & expenses thereon
	Date of Demand Notice: 15.03.2019 & Date of Possession Notice:18.11.2019, Type of Possession:Symbolic			
2.	**Borrower/Guarantor/Mortgagor: Mr Pradeep Kumar Pradhan,** S/o: Mr Govind Pradhan, At: Kamapalli, Ram Nagar, 2nd Lane, PO.: Berhampur, Dist: Ganjam, Pin - 760004 .	All that part of the property consisting of land and building over Plot No.1273/3185, Khata No. 161/1333, Mouza: Sundarrajpur, Lanjipalli, Area of house site measuring total extent Ac 0.013 dec. in the name of **Mr. Pradeep Kumar Pradhan**, Boundaries : East - Site of Sujata Pradhan, West - Site of S Aparnna, North - Site covered under Plot No. 1312, South - Road.	**Rs.24,76,000/- / Rs.2,47,600/- / Rs.24,760/-**	**Rs.38,52,394/-** as on **30.06.2026 +** further interest & expences thereon
	Date of Demand Notice: 01.11.2019 & Date of Possession Notice:19.02.2022, Type of Possession: Symbolic			

Date & Time of E-Auction : 28.10.2026 from 12.00 Noon to 5.00 P.M.
(with 10 minutes unlimited auto extension), E-Auction Website: https://baanknet.com

Last date & Time for submission of EMD : EMD shall be deposited and Linked/Map the EMD amount with the property ID before End Time of Auction

Date & Time of Inspection of Property for intending purchasers : 27.10.2026

Details of encumbrances over the if any : NIL

For detailed terms and conditions of the sale, please refer to the website:
https://www.unionbankofindia.co.in/auction-property/view-auction-property.aspx and **www.unionbankofindia.co.in**

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6) / RULE 9(1) OF STATUTORY INTEREST (ENFORCEMENT)RULES 2002

This may also be treated as notice u/r 8(6) / Rule9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date .

Place: Bhubaneswar, Date: 08.10.2026 **Sd/- Authorised Officer, Union Bank of India**

केनरा बैंक Canara Bank
सिंडिकेट Syndicate

Circle Office : BDA-J/2, Revenue Plot No.: 1556(P) & 1561(P), KH-1152, Jagamara, Khandagiri Bhubaneswar-751030, Ph. No.: 0674-2353120

E-AUCTION / SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6)/9(1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrowers that the below described Immovable properties mortgaged/charged to the Secured Creditor, the Constructive/Physical possession of which has been taken by the Authorised Officer of the **Canara Bank** will be sold on "**As is where is", "As is what is"** and **"Whatever there is"** basis on the date & time mentioned below **(through Baanknet Portal)** for recovery of dues to the **Concerned Branches** of **Canara Bank** from the following Borrowers. The Reserve Price and EMD amount for each property are also mentioned below. The intending bidders should register their names at portal **https://baanknet.com/eauction-psb/bidder-registration** and get their **User ID** and **Password** free of cost.

E-AUCTION DATE & TIME: 13.11.2026 between 10.30 A.M. to 11.30 A.M.

EMD SUBMISSION DATE & TIME: On or before 12.11.2026 at 5.00 P.M.

Name & Address of the Borrowers / Guarantors / Mortgagors	Description of the Properties	Scan for Property Details	Total Liabilities as on specified Date	Reserve Price / EMD / Bid Increament amount
BARI BRANCH / 7605009107(M) **Borrowers: 1) M/s Maa Santoshi Tent House, Prop.: Debasish Mallik, 2) Mr. Debasish Mallik,** S/o- Mr. Managobinda Mallick, Both are At: Chandanpur, Ramachandrapur, Jajpur, Odisha-755003, **3) Mr. Sishira Kumar Dash,** S/o- Mr. Kanhucharan Dash, Meduakal, Sukala, Jajpur, Odisha-755003.	All the part and parcel of the property standing in the name of **Mr. Debasish Mallik** over Plot No.: 1121, Khata No.: 614, Area: Ac.0.030dec., Mouza: Chandanpur, PS: Binjharpur, Tahasil: Bari, Dist.: Jajpur, Odisha. Bounded by- North: Own Plot, South: Road and Satrughna Mallik, East: Satrughna Mallik, West: Own Plot.	Scan	₹21,20,513.83 as on **05.10.2026** & further interest and expenses thereon	₹8,20,000/- / ₹82,000/- / ₹10,000/-
BARI BRANCH / 7605009107(M) **Borrowers: 1) M/s. Puja Fabrication, Prop.: Mr. Praphula Behera, 2) Mr. Praphula Behera,** S/o- Ramachandra Behera / **Guarantor & Mortgagor: Mr. Prahalad Behera,** S/o- Ramachandra Behera, All are at Sherapur, Kaipada, Jajpur, Odisha, PIN-755003.	All the part and parcel of the property standing in the name of **Mr. Prahalad Behera** over Plot No.: 434, vide Khata No.: 718, Area: Ac.0.040dec. out of Ac.0.40dec. from North Western Corner Side, Mouza: Sherapur, Tahasil: Bari, Thana: Binjharpur, Dist.: Jajpur, Odisha. Bounded by- North: Road, South: Dibakar Behera, East: Remaining Land of this Plot, West: Road.	Scan	₹16,80,217.59 as on **05.10.2026** & further interest and expenses thereon	₹3,60,000/- / ₹36,000/- / ₹10,000/-
BASUDEBPUR BRANCH / 7605009110(M) **Borrower: Mr. Purnachandra Majhi,** S/o- Chintei Majhi / **Guarantor & Mortgagor: Mrs. Khetri Dei,** W/o- Chintei Majhi, Both are At/PO: Kismat Krushnapur, Basudevpur, PIN-756125.	All that part and parcel of the property consisting of Vacant Land over Plot No.: 2106 vide Khata No.: 249 of Area: Ac.0.110 dec., Mouza: Kismat Krushnapur, Dist.: Bhadrak, Odisha, in the name of **Mrs. Khetri Dei,** W/o- Chintei Majhi. Bounded by- North: Plot No. 2108, South: Plot No. 2107 and 2108, East: Plot No. 2108, West: Plot No. 2105.	Scan	₹6,40,970.36 as on **05.10.2026** & further interest and expenses thereon	₹2,90,000/- / ₹29,000/- / ₹10,000/-
JAJPUR ROAD BRANCH / 7605009124(M) **Borrower: M/s Kalinga Battery Service, Prop.: Md Zahid Perwaiz,** S/o- Md Nassimuddin / **Borrower & Mortgagor: Md Zahid Perwaiz,** S/o- Md Nassimuddin, Both are At: Dakbanglow Chhak, PO: Jajpur Road, Dist.: Jajpur, Odisha, PIN-755019.	All that part and parcel of the property consisting of Vacant Land in the name of **Md Zahid Perwaiz** over Khata No.: 445/166, Plot No.: 1456/1912, Total Area: Ac.0.20dec., Mouza: Badapatoli, PS: Korei, Dist.: Jajpur, Odisha. Bounded by- North: Remaining Land of Plot No. 1454, South: Plot No. 1457 and Proposed Road, East: Sk. Aziz Box, West: Riazudin Ahamad.	Scan	₹28,33,378.70 as on **05.10.2026** & further interest and expenses thereon	₹17,50,000/- / ₹1,75,000/- / ₹10,000/-
UDALA BRANCH / 9124753180(M) **Borrower: Mr. Kshitish Choudhuri,** S/o- Mr. Bhima Charan Choudhuri / **Guarantor & Mortgagor: Mr. Bhima Charan Choudhuri,** S/o- Late Brahmananda Choudhuri, Both are At: Jaida, PS: Udala, Dist.: Mayurbhanj, Odisha, PIN-757041.	EMT with Registered MODTD of Residential Land and Building over Plot No.: 534, Khata No.: 251/ 76, Total Area: Ac.0.060 dec., Mouza: Jaida, Tehsil: Gopabandhunagar, Dist.: Mayurbhanj, Odisha, standing in the name of **Mr. Bhima Charan Choudhuri,** S/o- Late Brahmananda Choudhuri. Bounded by- North: Niranjan Choudhury, South: Kanchanmani Choudhury, East: Road, West: Bhima Charan Choudhuri.	Scan	₹18,19,231.79 as on **05.10.2026** & further interest and expenses thereon	₹22,00,000/- / ₹2,20,000/- / ₹10,000/-
CHHENDIPADA-II BRANCH / 7605009192(M) **Borrower & Mortgagor: Smt. Gita Nayak,** W/o- Dileswar Nayak / **Guarantor: Sri Dileswar Nayak,** S/o-Hrudananda Nayak, Both are At: Ranigoda, Sikshyak Pada, Dist.: Angul, Odisha, PIN-759122.	Land & Building in the name of **Smt. Gita Nayak** in the Khata No.: 241/19, Plot No.: 1729, Area: Ac.0.175 dec., situated at Mouza: Changudia, Tahasil: Chhendipada, Dist.: Angul. Bounded by (As per EMT): North: House of Haladhar Naik, South: House of Bamadev Naik, East: Vacant Land of Bhibhigiri Suna & Narayan Suna, West: Public Road towards Village Kampsala.	Scan	₹13,48,669.45 as on **30.09.2026** & further interest and expenses thereon	₹6,74,000/- / ₹67,400/- / ₹10,000/-
BARGARH-II BRANCH / 9437579607 (M) **Borrower: Late Mahesh Kumar Sharma, Legal Heirs of Late Mahesh Kumar Sharma: 1) Meera Bai Sharma,** W/o- Late Mahesh Kumar Sharma, **2) Akash Sharma,** S/o- Late Mahesh Kumar Sharma, All are At: Kantal, PO: Kharmunda, Via: Attabira, Dist.: Bargarh, Odisha, PIN-768038.	All that part and parcel of the property consisting of EMT of Land and Building in the name of **Late Mahesh Kumar Sharma** at Khata No.: 49/40, Plot No.: 449/950, Area: Ac.0.060 dec., situated at Mouza: Kantal, P.S: Attabira No. 09, Tahasil: Attabira No. 9, Dist.: Bargarh, Odisha, PIN-768038. Bounded by- North: Open Plot of Dillip Mahakud, South: Residency of Sashi Bhusan Pradhan, East: Road, West: Open plot of Nityananda Padhan.	Scan	₹14,41,911.37 as on **30.09.2026** & further interest and expenses thereon	₹4,91,000/- / ₹49,100/- / ₹10,000/-
KEONJHAR-II BRANCH / 7605009046 (M) **Borrower: M/s Rahul Enterprises, Prop.: Mr. Duryodhan Das,** S/o- Gangadhar Das, At/PO: Mandua, Dist.: Keonjhar, PIN-758001 / **Proprietor & Mortgagor: Mr. Duryodhan Das,** S/o- Gangadhar Das, At: Betira, PO: Mareigan, Dist.: Keonjhar, PIN-758164 / **Guarantor: Mr. Khageswar Pradhan,** S/o- Gokul Pradhan, At: Tarangapalasa, PO: Naranapur, Dist.: Keonjhar, PIN-758004.	All that part & parcel of the property consisting of EMT of Land in the name of **Mr. Duryodhan Das** situated at Sahoo Street, Naranpur, Block: Keonjhar Sadar, Municipality: Naranpur GP, bearing Khata No.: 40, Plot No.: 360, Area: Ac.0.110dec., Mouza: Naranpur. Bounded by- North: Durjyodhan Sahoo, Plot No. 359, South: Gangadhar Nayak, East: Prasanna Kumar Sahoo, West: Trilochan Sahoo.	Scan	₹1,53,26,973.71 as on **30.09.2026** & further interest and expenses thereon	₹5,85,000/- / ₹58,500/- / ₹10,000/-

Name & Address of the Borrowers / Guarantors / Mortgagors	Description of the Properties	Scan for Property Details	Total Liabilities as on specified Date	Reserve Price / EMD / Bid Increament amount
JHARSUGUDA-II BRANCH / 7605009046 (M) **Borrower: Mrs. Rinky Das,** W/o- Mr. Sambhunath Das / **Guarantor: Mr. Sambhunath Das,** S/o- Mr. Jashoda Jiban Das, Both are at Ward No. 20, Mangal Bazar, Jharsuguda-768201/ **Guarantor & Mortgagor: Mr. Prabin Kumar Das,** S/o- Mr. Patlu Chandra Das, Near Town High School, Bargalipada, Mangal Bazar, Jharsuguda-768201.	All that part and parcel of the property consisting of EMT of Land & Buiding in the name of **Mr. Prabin Kumar Das,** Khata No.: 929/1084, Plot No.: 1199/5566, Area: Ac.0.03dec., Mouza: Jharsuguda Unit No. 6, New Jharsuguda, At/PO: Purnabasti (Oram Pada), PS/Tahasil/Dist.: Jharsuguda. Bounded by (as per valuation report)- North: Boundary of Vacant Land, South: Vacant Land, East: Vacant Land, West: Plot of Mr. Sankar Das.	Scan	₹44,56,765.77 as on **30.09.2026** & further interest and expenses thereon	₹3,94,000/- / ₹39,400/- / ₹10,000/-
KOCHINDA BRANCH / 7605009046 (M) **Borrower & Mortgagor: Mr. Dhrub Kishor Mahananda,** S/o- Dirdha Mahananda, At/PO: Bhojpur, PS: Kuchinda, Sambalpur, Odisha, PIN-768107	EMT of Land & Building in the name of **Mr. Dhrub Kishor Mahananda** recorded in Khata No.: 133/ 47 having Plot No.: 2328/2352 with Area: Ac.0.050dec., situated at Mouza: Bhojpur, Tahasil: Jamankira, Dist.: Sambalpur, Odisha. Bounded by- North: Plot No. 562(P), South: Plot No. 563 & 559, East: Plot No. 562(P), West: Road.	Scan	₹1,39,929.67 as on **30.09.2026** & further interest and expenses thereon	₹7,99,000/- / ₹79,900/- / ₹10,000/-
PARLIMAL BRANCH / 7077720523 (M) **Borrower & Mortgagor: Sri Pankaj Mahakur,** S/o- Sri Manu Mahakur, At/PO: Ghagarul, Belpara, Dist.: Balangir, Odisha, PIN-767026 / **Guarantor: Sri Pradip Budek,** S/o- Late Upendra Budek, At/PO: Belpara, Dist.: Balangir, Odisha, PIN-767026.	MODTD of Land & Building in the name of **Sri Pankaj Mahakur** at Khata No.: 210/380, Plot No.: 486/2212/2391 of Area: Ac.0.04dec., situated at Mouza: Ghagarul, PS: Belpara,Tahasil: Belpara No. 152, SRO: Patnagarh, Dist.: Balangir, Odisha. Bounded by- North: Vacant Land of Jagabandhu Sahu, South: Vacant Land of Saru Sahu, East: Panchayat Road Ghagarul to Mundagaon, West: Vacant Land of Koushalya Sahu.	Scan	₹8,77,109.19 as on **30.09.2026** & further interest and expenses thereon	₹2,64,000/- / ₹26,400/- / ₹10,000/-
SONEPUR-I BRANCH / 9516009216 (M) **Borrower & Mortgagor: Sri Dharanidhar Luha,** S/o- Bishikeshan Luha, At: Bhutiapali, Gopapali, Birmaharajpur, Sonepur-767018 / **Guarantor: Sri Babu Amat,** S/o- Champa Amat, At: Manilpur, Murshundi, Birmaharajpur, Sonepur-767018.	All that part and parcel of the property consisting of EMT of Land in the name of **Sri Dharanidhara Luha** in the Khata No.: 52, Plot No.: 976/1332, Area: Ac.0.10dec., situated At: Gopapali, Mouza: Bhutiapali, Thana: Birmaharajpur No. 167, Dist.: Sonepur. Bounded by (as per valuation report)- North: Road, South: Dharanidhar Luha, East: Dharanidhar Luha, West: Bahadur Ganda.	Scan	₹7,23,804.29 as on **30.09.2026** & further interest and expenses thereon	₹4,44,000/- / ₹44,400/- / ₹10,000/-
SIKHARPUR BRANCH / 9040214845(M) **Borrower: Sri Niranjan Bhatta,** S/o- Arjun Bhatta / **Guarantor & Mortgagor: Sri Arjun Bhatta,** S/o- Govinda Bhatta, Both are At: Badagaroda, PO: Kesharpur, PS: Sarankul, Dist.: Nayagarh, Odisha, PIN-752080.	All that part & parcel of the property consisting of Land & Building in the name of **Sri Arjun Bhatta** at Khata No.: 11, Plot No.: 790/2637 & 795/2643, Total Area: Ac.0.15dec., situated at Mouza: Badagaroda, PS: Sarankul, Dist.: Nayagarh, Odisha. Bounded by- North: Sri Banamali Bhatta, South: Sri Bankanidhi Bhatta, East: Sri Bhaskar Bhatta, West: Village Road.	Scan	₹1,13,24,352.97 as on **05.10.2026** & further interest and expenses thereon	₹11,38,000/- / ₹1,13,800/- / ₹10,000/-
NUAGAM BRANCH / 7605009169 (M) **Borrower: Sri Dandapani Nayak,** S/o- Raghunath Nayak / **Guarantor & Mortgagor: Smt. Puspanjali Nayak,** W/o- Dandapani Nayak, Both are At/PO: Nahatota Sahi, City: Bhanjanagar, Dist.: Ganjam, Odisha, PIN-761126.	All that part and parcel of the property consisting of Land & Building in the name of **Smt. Puspanjali Nayak,** W/o- Sri Dandapani Nayak, under Khata No.: 1407, Plot No.: 625, to an extent of Area: Ac.0.005dec. & Khata No.: 1407, Plot No.: 624 to an extent of Area: Ac.0.015dec., Mouza: Bhanjanagar, Tahasil: Ghumusar, Dist.: Ganjam, State: Odisha. Bounded by- North: Plot of Markanda Choudhury, South: Plot of Daya Nayak, East: Plot of Banchanidhi Choudhury, West: Plot of Sudam Choudhury.	Scan	₹7,40,285.66 as on **05.10.2026** & further interest and expenses thereon	₹8,00,000/- / ₹80,000/- / ₹10,000/-
BADAPADA BRANCH / 8763423787 (M) **Borrower & Mortgagor: Late Sarat Panda, Legal Heirs: 1) Shri Srikanta Kumar Panda,** S/o- Late Sarat Panda, **2) Shri Balaram Panda,** S/o- Late Sarat Panda / **Co-Borrower: Smt. Sunita Panda,** W/o- Late Sarat Panda, All are At: Dihudipur, PO: Badapada, Dist.: Kendrapara, Odisha, PIN-754245.	All that part and parcel of the property situated over Khata No.: 526/166, Plot No.: 83/1801, Area: Ac.0.030dec., Kissam: Homestead, Mouza: Badapada, Thana No. 131, Tahasil/PS: Pattamundai, SRO: Pattamundai, Dist.: Kendrapara, in the name of **Late Sarat Panda.** Bounded by- North: Govt. Land (Kissam- Anabadi) & Road, South: Natabar Singh, East: Toffan Barik, West: Natabar Singh.	Scan	₹3,97,826.00 as on **05.10.2026** & further interest and expenses thereon	₹21,67,000/- / ₹2,16,700/- / ₹10,000/-

E-AUCTION DATE & TIME: 26.10.2026 between 10.30 A.M. to 11.30 A.M.

EMD SUBMISSION DATE & TIME: On or before 23.10.2026 at 5.00 P.M.

Name & Address of the Borrowers / Guarantors / Mortgagors	Description of the Properties	Scan for Property Details	Total Liabilities as on specified Date	Reserve Price / EMD / Bid Increament amount
NUAGAM BRANCH / 7605009169 (M) **Borrower: Sri Chitrasen Majhi,** S/o- Indramani Majhi, At: Dhimiripalli, PO: Dhumuchai, Dist.: Ganjam, Odisha, PIN-761140 / **Guarantor & Mortgagor: Sri Charan Majhi,** S/o- Trinath Majhi, At/PO: Patuli Sahi, Bhanjanagar, Dist.: Ganjam, Odisha, PIN-761140.	All that part and parcel of the property consisting of Land & Residential Building in the name of **Sri Charan Majhi** over Khata No.: 90/31, Plot No.: 253/719, extent of Area: Ac.0.026dec., Mouza: Patuli Sahi, Tahasil: Bhanjanagar, Dist.: Ganjam, State: Odisha. Bounded by- North: Land of Devaraj Pradhan, South: Road, East: Plot of Gayatri Swain, West: Land of Banamali Nayak.	Scan	₹7,08,583.99 as on **05.10.2026** & further interest and expenses thereon	₹6,20,000/- / ₹62,000/- / ₹10,000/-
RAYAGADA BRANCH / 9437497021 (M) **Borrower: Sri Goura Hari Nath, Prop. of M/s Malati Cell Shoppe,** S/o- Late Sai Kumar Nath / **Guarantor & Mortgagor: Smt. Sunita Nath,** W/o- Sri Goura Hari Nath, Both are At: Collectorate Road, New Colony, Rayagada, PO/PS/Dist.: Rayagada, Odisha, PIN-765001.	All that part and parcel of the property consisting of Residential Plot in the name of **Smt. Sunita Nath** under Khata No.: 50/1297, Plot No.: 200/ 1550, Area: Ac.0.017 dec., Mouza: Kothapeta under Tahasil: Rayagada, Dist.: Rayagada, State: Odisha. Bounded by- North: Layout Plot No. 1, South: 20 feet proposed road, East: Layout Plot No. 21, West: Land of Sri Balaji Choudury and others. **CERSAI Details: Asset ID- 200055641622, Security Interest ID- 400055390293.**	Scan	₹15,12,230.86 as on **05.10.2026** & further interest and expenses thereon	₹5,23,000/- / ₹52,300/- / ₹10,000/-

For detailed terms and conditions of the sale please refer the link **"https://canarabank.com/pages/orissa"** provided in Canara Bank's website **(www.canarabank.com)** or may Contact the Concerned Branch in-charge during office hours on any working day.

Place : Bhubaneswar, Date : 08.10.2026 Sd/- **Authorised Officer, Canara Bank**